

**GOVERNMENT OF INDIA  
TEXTILES  
LOK SABHA**

UNSTARRED QUESTION NO:6763  
ANSWERED ON:07.05.2015  
IMPORT OF USED OLD CLOTHES  
Gaikwad Prof. Ravindra Vishwanath

**Will the Minister of TEXTILES be pleased to state:**

- (a) whether the indigenous textile industry has suffered huge loss of foreign exchange owing to import of used/old clothes;
- (b) if so, the details thereof;
- (c) whether the Government proposes to ban/has banned the import of used/old clothes; and
- (d) if so, the details thereof and the action taken/being taken by the Government in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR)

(a) & (b): No Madam, textiles industry has not suffered huge loss of foreign exchange owing to import of used old clothes. The quantum of imports of worn clothing is not significant to have impact on the indigenous production. The import of worn clothing and other worn articles during 2012-13, 2013-14 and 2014-15 (Apr-Jan) are as given below:-

IMPORT OF WORN CLOTHING AND OTHER WORN ARTICLES

(Qty in Mn Kg)  
(Value in Rs. Mn)

HSN CODE - 63090000

2012-2013    2013-2014    2014-15 April-Jan

Qty	Value	Qty	Value	Qty	Value
253	6121	281	7099	253 (242)	6507 (6125)

Note: Figures in the bracket indicate the corresponding figure of the previous year.

(c) & (d): As per Notification No.43/2009-2014 dated 19.5.2010, the item worn clothing and other worn articles are restricted.